High Court of Judicature at Allahabad Notice

- 1. All Learned Advocates are hereby informed that in case if they wish to avail video-conferencing facility for arguing their cases, the same shall be available from 20.01.2022 in the Mediation Building, Allahabad (Ground Floor) from Gate No. 9A.
- 2. The COVID guidelines must be followed strictly. Entry of anyone without mask is strictly prohibited.
- 3. Advocates are required to wear mask upon entering and even during participation in the proceeding.
- 4. Advocates are requested to use the Sanitizer Dispensing Machine placed at the entrance before entering the Video Conferencing Hall.
- 5. Advocates are requested to maintain decorum and silence once they enter the video conferencing Hall.
- 6. The cubicles installed for Video Conferencing are an extension of the Hon'ble Court Room and therefore Advocates are requested to maintain the standard and decorum of the Court once they enter the Cabin.
- 7. Advocates are at liberty to bring their own headset for better Video Conferencing experience (Not being provided due to COVID protocol). Preferable Headset should be with single 3.5 mm jack with noise cancelling microphone to provide crystal-clear communication. Generally the Stereo headset with microphone used with mobile phone is compatible.
- 8. In case of any difficulty the Advocates may seek help of the supporting staff stationed in the Video Conferencing Hall.

Sd/-Registrar General 19.01.2022